



**HIGH COURT LEGAL SERVICES COMMITTEE**  
**HIGH COURT OF CHHATTISGARH, BILASPUR**

**“ NOTICE OF NATIONAL LOK ADALAT ”**

As per guideline issued by National Legal Services Authority, New Delhi, the upcoming National Lok Adalat of the year 2021 is to be held on **11<sup>th</sup>September, 2021 (Saturday)** on all subject matters. The following types of cases may be taken up for settlement in the aforesaid National Lok Adalat :

- (i) Criminal Compoundable Offences;
- (ii) NI Act cases under Section 138;
- (iii) Money Recovery cases;
- (iv) MACT cases;
- (v) Labour and Employment dispute cases;
- (vi) Electricity & Water Bills and other bill payment cases (excluding non-compoundable);
- (vii) Matrimonial disputes (except divorce);
- (viii) Land Acquisition cases (Pending Before civil courts/tribunals);
- (ix) Service matters relating to pay and allowances and retiral benefits;
- (x) Revenue cases (pending in District Courts and High Courts only);
- (xi) Other civil cases (rent, easmentary rights, injunction suits, specific performance suits) etc.


With regards to above, High Court Legal Services Committee is contemplating to hold National Lok Adalat for the above-mentioned subject specified by NALSA for the matters pending in the High Court of Chhattisgarh, Bilaspur on **11-09-2021**.

The National Lok Adalat may be organized in any of the modes such as E/Virtual Lok Adalat, Physical mode (conventional way), keeping in view the local scenario including guidelines issued by Health Authorities from time to time.

It is therefore, all the Advocates/concerned parties, who are interested to place their matters pending in the High Court of Chhattisgarh on the above mentioned subject or any other subject for settlement in National Lok Adalat, are requested to contact the undersigned alongwith the details of their cases, on or before **20-08-2021**, so that necessary action may be taken.

All are requested to co-operate and participate in the National Lok Adalat.

Date : 30-07-2021

  
(Davender Kumar)  
Secretary  
High Court Legal Services Committee  
Bilaspur